

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 129(ND)12  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017**

**NAME OF THE COMPANY:** M/s Girdhar Saboo & Anr. V/s. M/s. Sunstone Engg. Industries Pvt.  
Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 397/398**

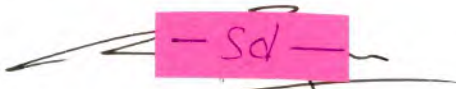
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** For Petitioner (s) : None.

For Respondent (s) : Mr. Amit Aggarwal, Advocate  
Ms. Nitu Mittal, Advocate

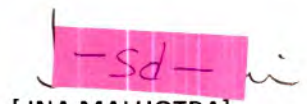
**Order**

The petitioner is ready for exit at a fair valuation of his share holding. Both parties may consider what the fair valuation would be and give their proposals. In the event if settlement has not been arrived at, the matter is listed for final arguments on 22<sup>nd</sup> September 2017.



[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]